

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4731  
ANSWERED ON:23.04.2010  
ILCS- SCHEME  
Chauhan Shri Sanjay Singh

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government is implementing Integrated Low Cost Sanitation (ILCS) Scheme;
- (b) if so, the details thereof;
- (c) the details of proposals received from various States Governments under the said scheme for the conversion of individual dry latrine into pour flush latrine and funds released thereunder during each of the last three years and the current year, State-wise;
- (d) the number of pour flush latrines constructed in the country, State-wise;
- (e) whether any Central team has been constituted to monitor the said work; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Yes, Madam. The Government of India is implementing the Scheme since 1980.
- (b): The Integrated Low Cost Sanitation Scheme (ILCS), as revised with effect from January 2008, envisages conversion of dry latrines into low cost twin pit pour flush latrines and construction of new individual toilets to Economically Weaker Section (EWS) house holds who have no latrines in the urban areas of the country. Under the scheme the pattern of assistance is 75% Central Subsidy, 15% State Subsidy and 10% beneficiary share. An Upper ceiling cost of Rs.10,000/- is provided for the complete unit of a two pit pour flush individual latrine with superstructure (excluding States falling in difficult / hilly areas). For the States falling in the category of difficult and hilly areas, 25% extra cost is provided for each two pit pour flush latrine. The Scheme is limited to Economically Weaker Section (EWS) households only and does not entail a loan component. The Scheme is implemented by Ministry of Housing & Urban Poverty Alleviation directly. The States would select NGOs having adequate experience in this field who will be funded to a maximum extent of 15% over and above the total project cost to be borne by the Centre and States based on the ratio of 5:1 at different stages of implementation. 1% of total Central allocation is retained by the Ministry every year, to be utilized for Management Information System (MIS), Monitoring System, Capacity Building and Information, Education and Communication (IEC) components.
- (c): The State-wise details in this regard are given at Annexure-I
- (d): The details in this regard are given at Annexure-II
- (e) & (f): No Central team has been constituted to monitor the work under ILCS Scheme. The monitoring of the scheme is done by the Ministry through Quarterly Progress Reports.